

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.102
New IA/2202/ND/2024 in IB/2552/ND/2019

IN THE MATTER OF:

Creative Infraheights Pvt Ltd	...	Applicant
Versus		
BK Developers Pvt Ltd	...	Respondent

Under Section 9 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	: Ms. Shraddha Deshmukh, for RP in IB- 2552/2019
For the SRA	: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Shaurya Shyam, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2202/ND/2024:-

Issue notice to the RP returnable by **20.05.2024**. Let steps be taken within three days from today and file proof of service. Further, the RP is directed to file reply within one week from the date of receipt of the application.

List the matter on **20.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)